

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.421
IA/3068/ND/2022 IN IB/1058/ND/2018

IN THE MATTER OF:

| | | |
|-----------------------------|-----|------------|
| M/s Gagan Ferrotech Ltd | ... | Applicant |
| Versus | | |
| M/s Manju J Homes India Ltd | ... | Respondent |

Under Section 9 (IBC)

Order delivered on 12.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | | |
|-------------------|---|--|
| For the Applicant | : | |
| For the RP | : | Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Komal, Advocates |
| For R-1 to R-14 | : | Mr. Kailash Ram, Adv. |
| For the GDA | : | Mr. Shashank Singh, Mr. Kanishk Chaudhary, |

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **12.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)